

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/77(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	KNIGHT DEALTRADE PRIVATE LIMITED VS TIRUPATI VENEERS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

For Creditor

Ms. Shivangi Thard, Adv.

ORDER

1. Ld. Counsel for the Creditor present.
2. Registry is directed to issue notice to both the parties by way of speed post and by e-mail and place the tracking information on record.
3. In the first instance, let this petition be made IBC compliant by the Petitioner and copy served to the other side.
4. Post this matter on **28.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**